

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF DPD INDUSTRIES
LIMITED**

1.	NAME OF CORPORATE DEBTOR	DPD INDUSTRIES LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	20 th November 2009
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	RoC- Chandigarh
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U15400PB2009PLC033380
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Registered Office address: MOTI BAZAR OUTSIDE HIRA MANDI FEROZEPUR PB 152002 IN
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	20/04/2023
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	20/04/2023
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Mr. Gautam Mittal Registration No: IBBI/IPA-001/IP- P01331/2018-2019/12058 AFA Valid upto :- 11 th December,2023
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	Address: 791, Patel Nagar, Civil Lines, Ludhiana, Punjab, 141001 E-mail: mittalgautam@yahoo.com



10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Correspondence Address: AAA Insolvency Professionals LLP, E-10A, Kailash Colony, New Delhi – 110048 E-mail: dpdindustries@aaainsolvency.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	20/05/2023 (Thirty days from the receipt of the Liquidation Order)

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chandigarh has ordered the commencement of liquidation of **DPD INDUSTRIES LIMITED** on 20th April, 2023 (Order received on 21/04/2023).

The stakeholders of **DPD Industries Limited** are hereby called upon to submit a proof of their claims, on or before **20/05/2023**, to the liquidator at the address mentioned against **item 10**.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

 

Place: New Delhi

Date: 21/04/2023

Mr. Gautam Mittal

Liquidator

DPD Industries Limited

Registration No. IBBI/IPA-001/IP-P-01331/2018-2019/12058